

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 08.01.2020

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 98 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Devamata Commercials Pvt. Ltd. Vs. Sunrise TSR Factory & Ors.	Ashok Kumar Jain
2.	I.A. No. 101 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Vikas Kasliwal Vs. SREI Equipment Finance Ltd.	Abhishek Puri

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By Order

-sd/-

Assistant Registrar